

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4569
ANSWERED ON:22.05.2006
MONITORING OF PARKS/ SANCTUARIES
Adsul Shri Anandrao Vithoba

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government monitors the ways and means by which the State Governments manage, administer and plan all aspects of National Parks/ Sanctuaries/Forest Reserves falling under their domain;
- (b) if so, the details thereof;
- (c) the extent to which monitoring is done by the Union Government; and
- (d) the further steps proposed to be taken for more rigid and efficient monitoring system for protection of wildlife?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a), (b), (c) and (d) Yes, Sir. All financial releases under the Centrally Sponsored Schemes are done for activities prescribed in approved Management Plans of National Parks and Sanctuaries. The criteria for management effectiveness evaluation of the National Parks and Sanctuaries of the country have been laid out, based on which action has been taken to monitor all the National Parks and Sanctuaries. An independent evaluation of tiger reserves has been carried out by a panel of experts, which has been peer reviewed by the International Union for Conservation of Nature and Natural Resources (IUCN).